

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1587/(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 18.05.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

Vs

Man Global Ltd.

Insolvency and Bankruptcy Code, 2016

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ORDER

20. CP (IB)-1587(MB)/2017

At request of the parties, list this matter on 12.7.2018.

Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)